

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 09th day of October 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 343/2023 For Stay IA No. 1042/2023	George Varkey Liquidator, M/s. Propyl Packaging Limited Vs Deputy Commissioner	Mr. Harikumar G Nair Mr. Jerin Asher Sojan	
2	Comp App (AT) (CH) (Ins) No. 344/2023 For Delay in Filing IA No.1043/2023	Indian Renewable Energy Development Agency Ltd. Vs Sai Spurthi Power Pvt. Ltd.	M/s J Sagar Associates Mr. Vinod Kumar	
3	Comp App (AT) (CH) (Ins) No. 345/2023 For Condone Delay IA No. 1049/2023 To dispense with IA No. 1050/2023 For Stay IA No. 1048/2023	Paradeep Port Authority Vs Sanjay Gupta, Liquidator of M/s Lanco Babandh Power Ltd. & Anr.	Ms. K Jayasudha	
4	Comp App (AT) (CH) (Ins) No. 346/2023 For Urgent Hearing IA No. 1054/2023 For Stay IA No. 1051 & 1052/2023 To Dispense with IA No. 1053/2023	P Raja Suspended director of Ms Unimac Plastic Technology Pvt. Ltd. Vs Satyadevi Alamuri, IRP of Ms Unimac Plastic Technology Pvt. Ltd.	Mr. MS Viswnathan	
5	Comp App (AT) (CH) (Ins) No. 328/2023	Anil Kumar Ojha Vs CS C Ramasubramaniam	Mr. Anil Kumar Ojha	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 For Exemption IA No. 959 & 960/2023 For Addl. docs IA No. 961/2023	M/S. Trichy- Thanjavur Expressways Limited Vs IDBI Bank Limited	M/s. HK Law Offices Mr. HK Chaturvedi	

For Direction/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 260/2021 (CA (AT) No. 107/2019)	M/s United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr.	Dr. Gopal Das Bhavan	Mr. Ajay Kumar Chopra- R1
8	TA (AT) No. 82/2021 (CA (AT) No. 347/2019)	The Mysore Stoneware Pipes and Potteries Ltd & 3 Ors Vs Mr.R.P Trivikram & 12 Ors.	Mr. D Abhinav Rao	Mr. Natesh, PCS
9	TA (AT) No. 99/2021 (CA (AT) No. 75/2019)	Old lane India Cyprus Fund II Ltd. Vs Rudradev Infopark Pvt. Ltd. & 20 Ors.	M/s DSK Legal Ms. Nikitha	Mr. Mithun Verghis

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 240/2023 For Exemption IA No. 768/2023 Leave to file IA No. 769/2023 For Stay IA No. 770/2023	Raghuram Hume Pipes Private limited Vs Pankaj Dhanuka & Anr. WITH	Mr. Rahul Balaji	Ms. Madhupreetha Elango- R1

11	Comp App (AT) (CH) (Ins) No. 241/2023 For Exemption IA No.773/2023 Leave to file IA No. 771/2023 For Stay IA No. 772/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr.	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 384/2022 Leave to file IA No. 955/2022 For Exemption IA No. 911/2022 For Condone Delay IA No. 912/2022 Delay in refiling IA No. 914/2022 For Stay IA No. 913/2022	National Aluminium Company Ltd. Vs Mr. Ebenezar Inbaraj RP of M/s ReGen Powertech Pvt. Ltd. & 3 Ors.	Mr. Karthik Seshadri M/s S Sivasankar	Mr. AG Sathyanarayana- R1
13	Comp App (AT) (CH) (Ins) No. 311/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept. Rep by Deputy Commissioner Vs S. Rajendran, RP of Empee Distilleries & 2 Ors.	Mr. B Vijay	Mr. Avinash Krishnan Ravi- R2
14	Comp App (AT) (CH) (Ins) No. 247/2022 For Stay IA No. 523/2022	Global Emerging Markets India Ltd. Vs. Indu Projects Ltd. & 6 Ors.	Mr. Rohan Kothari	Mr. VVSN Raju – R1
15	Comp App (AT) (CH) (Ins) No.248/2022	M/s Global Emerging Markets India Ltd. Vs. Indu Projects Ltd. & 3 Ors	Mr. Rohan Kothari	Mr. VVSN Raju – R1
16	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta	Mr. PB Krishan	Mr. A Kumar

17	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. A Kumar
18	Comp App (AT) (CH) No. 28/2023	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishan	Mr. A Kumar
19	Comp App (AT) (CH) No. 29/2023	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishan	Mr. A Kumar
20	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. A Kumar
21	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta Vs Sulochana Gupta	Mr. PB Krishan	Mr. A Kumar
22	Comp App (AT) (CH) (Ins) No. 243/2023 For Exemption IA No. 767/2023	State Bank of India Vs Ms. N Sai Gayathri WITH	Mr. PBA Srinivasan	
23	Comp App (AT) (CH) (Ins) No. 245/2023 For Exemption IA No. 783/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	
24	Comp App (AT) (CH) (Ins) No. 247/2023 Delay in refiling IA No. 788/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	
25	Comp App (AT) (CH) (Ins) No. 249/2023 For Exemption IA No. 796/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	
26	Comp App (AT) (CH) (Ins) No. 250/2023 For Exemption IA No. 798/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	
27	Comp App (AT) (CH) (Ins) No. 253/2023 Delay in refiling IA No. 805/2023 For Exemption IA No. 806/2023	State Bank Of India Vs Ms N. Amulya Krishna	Mr. PBA Srinivasan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28	TA (AT) No.109/2021 (CA (AT) No.151/2019) IA No. 923/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
29	TA (AT) No.110/2021 (CA (AT) No.153/2019) IA No. 924/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
30	TA (AT) No.113/2021 (CA (AT) No.200/2019) IA No. 925/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr.	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
31	TA (AT) No. 118/2021 (CA (AT) (Ins) No. 490/2020) For Stay IA No. 981/2023	Shakambri Traders Vs Mr. Venkataramana Rao Nagarajan Liquidator of M/s Ashok Magnetics Limited & Anr.	Ms. Kajal Bhatia	Mr. R Subramanian- R1 Mr. ML Ganesh- R2
32	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020)	Maharashtra Seamless Ltd. Vs S. Hariprasad & Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	Ms. Dhanya Deekshitha- R1 & R2 Mr. K. Rigved Prasad R3
33	Comp App (AT) (CH) No. 37/2021 For Condone Delay IA No. 489/2021	Sudershan Kumar Manchanda & 2 Ors Vs S.M. Kannappa Automobiles Pvt. Ltd. & 5 Ors	Mr. Anirudh Krishnan Mr. Advaith Neelakanttan	Mr. Smaran Shetty- R1, R2, R4, R6 Mr. Pradeep Nayak- R5
34	Comp App (AT) (CH) (Ins) No.126/2021 For Interim Injunction IA No. 224/2021	IndusInd Bank Ltd. Vs IVRCL Ltd. & Anr	M/s Ramalingam & Associates	Mr. Nityavendhan K
35	Comp App (AT) (CH) (Ins) No. 28/2022 Condone Delay IA No. 56/202 For Exemption IA No.1123/2022	Satya Sadasica Basava Prasad Maley & Anr Vs Shresht Insustries Pvt. Ltd	Mr. Deep Tarun Bisht	Mr. Hema Chander

36	Comp App (AT) (CH) (Ins) No. 53/2022 Interim Injunction IA No. 104/2022 For Stay IA No.105/2022 For Exemption IA No. 106/2022	K.S. Srinivasan Vs T. Udayakumar, Ex Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors. WITH	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3
37	Comp App (AT) (CH) (Ins) No. 83/2022 For Exemption IA No.164/2022 For Stay IA No. 165/2022 For Direction IA No. 166 /2022	K.S.Sreenivasan Vs T. Udayakumar, Ex Director Landmark Housing Projects (Chennai) Pvt. Ltd & 2 Ors.	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3
38	Comp App (AT) (CH) (Ins) No. 196/2022 For Condone Delay IA No. 446/2022 For Exemption IA No. 445/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma & 2 Ors WITH	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh R2
39	Comp App (AT) (CH) (Ins) No.222/2022 For Exemption IA No. 477/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma & 2 Ors	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh R2
40	Comp App (AT) (CH) (Ins) No. 430/2022 For Stay IA No. 1083/2022	Asset Reconstruction Company (India) Limited Vs Prabhakar Reddy & 2 Ors	Mr. Shabbeer Ahmed	
41	Comp App (AT) (CH) (Ins) No. 271/2023 For Stay IA No. 840/2023	South Eastern Coalfields Limited Vs Saurabh Kumar Tikmani, RP	Mr. B Dinesh	Mr. Ramakant Rai

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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